

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING, GWALIOR**

ORIGINAL APPLICATION NO. 107 of 2006

Gwalior, this the 4th day of September, 2006

**Hon'ble Dr.G.C.Srivastava – Vice Chairman
Hon'ble Shri A.K.Gaur – Judicial Member**

**Raj Kumar Sengar, S/o Shri Baijnath Singh Sengar,
Aged 37 years, Occupation –service MES, R/o A/35,
Basant Vihar, Gwalior. -Applicant**

(By Advocate – Shri Akshay Jain)

Versus

**Union of India through Secretary Ministry of Defence,
New Delhi.**

**2. Engineer-in-Chief, O/o Army Head Quarter, E-in-C's
Branch, Kashmir House, New Delhi-11.**

**3. Chief Engineer, Head Quarter, Central Command,
Lucknow.**

4. Chief Engineer (Air Force), Allahabad (U.P.).

**5. Commander Works Engineer (Air Force), Maharajpura,
Gwalior.**

**6. Garrison Engineer (Air Force), Maharajpura,
Gwalior.**

-Respondents

(By Advocate – Shri V.K.Sharma)

O R D E R (Oral)

By A.K.Gaur, JM.-

The applicant has challenged the transfer order dated 13.4.2005 (annexure A/1) by means of this Original Application. However, at the very threshold of hearing, the learned counsel for the applicant has stated that this OA has been rendered infructuous. However, he claims that relief stated in para 10.3 may kindly be considered. Since the applicant has already given a representation

(annexure A/14) to the competent authority for redressal of his grievance, we hereby direct the competent authority to consider and decide the same in accordance with the provisions of rules ^{within 12} ~~of three months from the date of receipt of the copy of this order or~~

2. With the aforesaid direction, the OA is disposed of. No costs.

Sd/-
(A.K.Gaur)

Judicial Member

Sd/-
(Dr.G.C.Srivastava)
Vice Chairman.

TRUE COPY

OSF
5-9-06

Court Officer,
Central Administrative Tribunal
Jabalpur Bench Jabalpur.

① Shri Akshay Jain Advocate Bawaliur (M.P.)
② Shri V.K. Sharma Advocate Bawaliur (M.P.)

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5-9-06
(Akshay Jain)
Adv.

DDM
on 7/3/06
B

**Hon'ble Dr.G.C.Srivastava – Vice Chairman
Hon'ble Shri A.K.Gaur – Judicial Member**

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A.K.Gaur
(A.K.Gaur)

Judicial Member

G.C.Srivastava
(Dr.G.C.Srivastava)

Vice Chairman.

rkv

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